

INTERLOCUTORY APPLICATION NO. 1

(Application for Condonation of Delay in filing the Special Leave Petition)
IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC.. 16551 OF 2014
WITH PRAYER FOR INTERIM RELIEF

INSURANCE REGULATORY AND DEVELOPMENT
AUTHORITY

...PETITIONER

VERSUS

DR. VIRENDRA PAL KAPOOR & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 29.05.2014 passed by the Hon'ble High Court of Judicature at Allahabad, Lucknow Bench, Lucknow in W.P. No. 8879 (M/B) of 2013.

It is submitted that the Special Leave Petition (c) No. 15288 of 2014 arising out of same judgement was listed before the Hon'ble Court on 11.7.2014 when the court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court. (copy of order dated 11.7.2014 Marked as Annexure P-4 at page no. 139)

It is submitted that there is a delay of 8 days in filing in Special Leave Petition filed and counsel has filed application for condonation of delay to condone the said delay.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 4th day of December, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Parmanand Gaur, Advocate
Mr. A.K. Prasad, Advocate

ASSISTANT REGISTRAR